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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
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6th June, 1985

NOTIFICATION
(INCOME-TAX)

No. 6245 (F.No.197-A/89/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Srimanmaharaja Niranjana Jagadguru Sri Mallikarjuna Murugharajendra Maheswaminam Srimachinmuladri Bruhanmutt" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

RK
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
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(Near Rajouri Garden), New Delhi.

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